

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM : NAGALAND : MIZORAM AND ARUNACHAL PRADESH)

N O T I F I C A T I O N

Dated: Guwahati, the 13th of August, 2020

No. HC.VII-56/2020/2764/A: The Hon'ble Gauhati High Court has been pleased to direct the Judicial Officers of Assam, Nagaland, Mizoram and Arunachal Pradesh to participate in the Webinars as per the schedule attached herewith.

The Officers are requested to go through the "General Instructions on Webinar" for participation.

By order,
Sd/- R.A. Tapadar
REGISTRAR(JUDICIAL)

Memo No. HC.VII-56/2020/2765-2782/A, Dated : 13.08.2020

Copy forward for information and necessary action:

1. The L.R.-cum-Commissioner & Secretary to the Govt. of Assam, Judicial Department, Dispur.
2. The Registrar (Gen/ Vig. / Admn. /Judl.), Gauhati High Court, Guwahati.
3. The District & Sessions Judge, All.
(He / She is requested to inform all the Judicial Officers under his / her control for participation in the Webinars as per schedule)
4. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
5. The Director, Judicial Academy, Assam.
6. The Registrar, Gauhati High Court, Kohima Bench, Kohima/ Aizawl Bench, Aizawl/ Itanagar Permanent Bench, Naharlagun.
(He / She is requested to inform all the Judicial Officers of their respective States for participation in the Webinars as per schedule)
7. The Presiding Officer, Industrial Tribunal, Guwahati/ Dibrugarh/ Cachar, Silchar.
8. The Member, MACT, Kamrup, Amingaon/ Cachar, Silchar/ No. 1, No. 2 & No. 3, Kamrup (M)/ Nalbari/ Sonitpur, Tezpur/ Nagaon/ Goalpara/ Dhubri / Barpeta.
9. The Presiding Officer, Labour Court, Dibrugarh/ Guwahati.
10. The Special Judge, CBI & NIA, Guwahati, Assam.
11. The Special Judge, CBI, Addl. Court No. 1/ No. 2/ No. 3, Guwahati, Assam.
12. The Principal Judge, Family Court, No. 1, No. 2 & No. 3, Kamrup(M) / Nalbari/ Dhubri/ Barpeta/ Cachar, Silchar
13. The Member-Secretary, Assam State Legal Services Authority, Guwahati.
(He / She is requested to inform all the Secretaries of District Legal Services Authority for participation in the Webinars as per schedule)
14. The Chief Judicial Magistrate, All.
(He / She is requested to inform all the Judicial Officers under his / her control for participation in the Webinars as per schedule)
15. The Joint Registrar, _____, Gauhati High Court, Guwahati.

16. The Deputy Registrar, _____, Gauhati High Court, Guwahati.
- ✓ 17. The Project Manager, Gauhati High Court, Guwahati. *He is requested to upload the Notification immediately in the official website of the Gauhati High Court, Guwahati.*
18. The P.S. to Hon'ble Mr./Mrs. Justice _____,
Gauhati High Court, Guwahati, for his/her Lordship's kind information.
(THE LIST OF OFFICERS HEREINABOVE IS NOT NECESSARILY IN ORDER OF SENIORITY.)

R. N. Sanyal
13.08.20

REGISTRAR (JUDICIAL)

WEBINARS TOPICS

- Apart from the officers in the target group, other Judicial Officers may also join the programmes, subject to allotted Court work.

	Topic	Resource Person	Date & Day	Time	Target Group	Link
1	Stress Management	Dr. Harish Shetty 98195-97109	18 th August (Tuesday)	2.30 P.M. to 4.00 P.M. (1 ½ Hours)	All Judicial Officers of Assam, Nagaland, Mizoram and Arunachal Pradesh.	https://bit.ly/2DK0Oqy
2	Deliberation on POCSO Act	Hon'ble Mr. Justice N Kotiswar Singh	19 th August (Wednesday)	2.00 P.M. to 3.30 P.M. (1 ½ Hours)	All Grade I & Grade II Judicial Officers of Assam, Nagaland, Mizoram and Arunachal Pradesh.	https://bit.ly/2CinhdP
3	Deliberation on Injunction [Sec 36 to 42 Specific Relief Act and 94, 151, O 39 CPC]	Sri S.P. Moitra Faculty, JAA	21 st August (Friday)	2.00 P.M. to 3.30 P.M. (1 ½ Hours)	All Grade II & III Judicial Officers of Assam, Nagaland, Mizoram and Arunachal Pradesh.	https://bit.ly/3fK7sdD
4	Disciplinary Proceedings – Role and Duties of presenting Officer, Enquiry Officer and Disciplinary Authority.	Hon'ble Mr. Justice B.K. Sharma, Former Judge, Gauhati High Court	25 th August (Tuesday)	2.00 P.M. to 3.30 P.M. (1 ½ Hours)	All Judicial Officers of Assam, Nagaland, Mizoram and Arunachal Pradesh.	https://bit.ly/2PL4T0k
5	On Complaint Cases – Types, Cognizance, Enquiry & Trial	Sri Roushan Lal Faculty, JAA	26 th August (Wednesday)	2.00 P.M. to 3.30 P.M. (1 ½ Hours)	All Grade III Judicial Officers of Assam, Nagaland, Mizoram and Arunachal Pradesh.	https://bit.ly/3agDZXr
6	Interpretation of injuries in justice delivery system	Dr. Jagdish Narayan Reddy	27 th August (Thursday)	2.00 P.M. to 4:00 P.M. (2 Hours)	All Judicial Officers of Assam, Nagaland, Mizoram and Arunachal Pradesh.	https://bit.ly/3kCQh0W

	Topic	Resource Person	Date & Day	Time	Target Group	Link
7	First Hearing [Sec 89 CPC, O 10 R 1(A) CPC]	Dr. Manash Baruah Faculty, JAA	2 nd September (Wednesday)	2.00 P.M. to 3.30 P.M. (1 ½ Hours)	All Grade III Judicial Officers of Assam, Nagaland, Mizoram and Arunachal Pradesh.	https://bit.ly/2PIigyf
8	Administration and Management of Courts.	Sri Darak Ullah District & Sessions Judge, Cachar	3 rd September (Thursday)	2.00 P.M. to 3.30 P.M. (1 ½ Hours)	All Grade II & III Judicial Officers of Assam, Nagaland, Mizoram and Arunachal Pradesh.	https://bit.ly/3gOSYu5
9	Judgment writing	Hon'ble Mr. Justice Kalyan Rai Surana	4 th September (Friday)	2.00 P.M. to 3.30 P.M. (1 ½ Hours)	All Grade I Judicial Officers of Assam, Nagaland, Mizoram and Arunachal Pradesh.	https://bit.ly/33PUhFy
10	Role of Magistrates Under NDPS Act	Sri S.K. Poddar District & Session Judge, Morigaon	10 th September (Thursday)	2.00 P.M. to 3.30 P.M. (1 ½ Hours)	All Grade II & III Judicial Officers of Assam, Nagaland, Mizoram and Arunachal Pradesh.	https://bit.ly/2XSj9ZH
11	Sampling and certification under NDPS Act : with special context to the Judgment of Hon'ble Supreme Court in Mohanlal	Hon'ble Mr. Justice Mir Alfaz Ali	11 th September (Friday)	2.30 P.M. to 4.00 P.M. (1 ½ Hours)	All Grade I Judicial Officers of Assam, Nagaland, Mizoram and Arunachal Pradesh.	https://bit.ly/3fP9TLV
12	Electronic Evidence – Admissibility & Appreciation	Harold D'Costa CEO & Principal Consultant, Intelligent Quotient Security System.	14 th September (Monday)	2.00 P.M. to 4.00 P.M. (2 Hours)	All Judicial Officers of Assam, Nagaland, Mizoram and Arunachal Pradesh.	https://bit.ly/33Sxedg
13	Right of Children in conflict with Law (During Investigation and Trial)	Ms. Ipsita Borthakur Faculty, JAA	16 th September (Wednesday)	2.00 P.M. to 3.30 P.M. (1 ½ Hours)	All Grade II & III (upto Additional Chief Judicial Magistrates) of Judicial Officers of Assam, Nagaland, Mizoram and Arunachal Pradesh.	https://bit.ly/3iz0VUU

	Topic	Resource Person	Date & Day	Time	Target Group	Link
14	Judgment Writing	Hon'ble Mr. Justice K.R. Surana	18 th September (Friday)	2.00 P.M. to 3.30 P.M. (1 ½ Hours)	All Grade II & III Judicial Officers of Assam, Nagaland, Mizoram and Arunachal Pradesh.	https://bit.ly/2XTHVIO
15	Arbitration & Conciliation Act, 2015 (as amended), with reference to functioning of District Judges.	Sri Bharat Sangal, Sr. Advocate, Supreme Court of India	19 th September (Saturday)	2.00 P.M. to 3.30 P.M. (1 ½ Hours)	All Grade I Judicial Officers of Assam, Nagaland, Mizoram and Arunachal Pradesh.	https://bit.ly/30PKJbL



JUDICIAL ACADEMY, ASSAM

General Instructions on Webinar

1. The Webinar shall be conducted by using the Online Meeting Software "**Microsoft Teams**".
2. The Webinar will commence at 2.00 p.m. sharp.
3. Participating officers are to join via the Joining Link as notified in the Notification of the Hon'ble Gauhati High Court and also uploaded in the website of Judicial Academy, Assam.
4. Participating officers are requested to report online through joining Link, at least 15 minutes before the scheduled time of Webinar. Officers are requested to maintain punctuality.
5. Participating officers are advised to use their Laptop/Smartphone for attending the webinar.
6. All the participants are expected to follow the Webinar Protocols like: -
 - a. Keep themselves muted until & unless they are directed by the presenter to unmute themselves.
 - b. Ensure proper Internet connection with adequate data so that they can attend Webinar without any network and connectivity issue.
7. The participants are to wear formal attire (befitting an officer) while attending Webinar.
8. Kindly check the official website of Judicial Academy, Assam for updates.

Note: - Queries and other information through e-mail may be obtained from: -

E-Mail - suggestion.jaa@gmail.com

Mobile: - 8723028535 / 9101450368

Procedure to join Webinar on Microsoft Teams

- Participants are requested to go through the information brochure/user manual and the Video Tutorial of online webinar software well before commencement of the Webinar and to download/install the required software in their Laptops/Smartphones from the following link.

- <https://www.microsoft.com/en-in/microsoft-365/microsoft-teams/download-app>
- <https://support.microsoft.com/en-us/office/join-a-meeting-in-teams-1613bb53-f3fa-431e-85a9-d6a91e3468c9#bkink-link>

- The summarised procedure to join is given below-

How to join through PC/Laptop

1. Type the invitation link in the URL bar and press Enter
2. Choose the option "**Watch on the web instead**" if "MICROSOFT TEAMS" app is not installed on the PC / Laptop

How to join in Android device

1. Download and Install "Microsoft Teams" from Google Play
2. After installing, click on the invitation link
3. Click on "open with Microsoft Teams"
4. Click on "Join as a guest"
5. Enter your name and click Join

How to join in IOS-iPad/iPhone

1. Download "Microsoft Teams" from 'App Store'
2. Click on the invitation link, the application will open up, then click on 'Join as a guest'
3. Click on 'Allow access'
4. Type your name and click on Join meeting